

PAPERS LAID ON THE TABLE

Notification re : Market Loans floated

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay on the Table a copy of Ministry of Finance Notification No. F. 4(4)—W. & M./68 published in Gazettee of India dated the 25th April, 1968, regarding Market Loans floated by the Central Government in 1968-69 (Hindi and English versions). [Placed in Library. See No. LT—1044/68].

Shipping Development Fund (Loans)
Amendment Rules

THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBAGH SINGH) : On behalf of Dr. V. K. R. V. Rao, I beg to lay on the Table a copy of the Shipping Development Fund (Loans) Amendment Rules, 1968, published in Notification No. G. S. R. 665 in Gazettee of India dated the 6th April, 1968, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. LT—1046/68].

Notification under All India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : I beg to lay on the Table a copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951 :—

(1) The Indian Police Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968, published in Notification No. G. S. R. 690 in Gazettee of India dated the 13th April, 1968.

(2) The Indian Administrative Service (Emergency Commissioned and Short Service Commissioned Officers) (Appointment by Competitive Examination) Amendment Regulations, 1968, published in Notification No. G. S. R. 691 in Gazettee of India dated the 13th April, 1968.

(3) The Indian Administrative Service (Appointment by Selection) Amendment

Regulations, 1968, published in Notification No. G. S. R. 692 in Gazettee of India dated the 13th April, 1968. [Placed in Library. See No. LT—1045/68].

COMMITTEE ON GOVERNMENT
ASSURANCES

(i) Minutes

SHRI ATAL BIHARI VAJPAYEE (Bairampur) : I beg to lay on the Table Minutes of the Thirteenth to Nineteenth Sittings of the Committee on Government Assurances.

(ii) Second Report

SHRI ATAL BIHARI VAJPAYEE : I beg to present the Second Report of the Committee on Government Assurances.

(iii) Evidence

SHRI ATAL BIHARI VAJPAYEE : I beg to lay on the Table a copy of the Evidence before the Committee on Government Assurances.

16.25 hrs.

ESTIMATES COMMITTEE

Fifty-fifth Report

SHRI P. VENKATASUBBAIAH (Nandyal) : I beg to present the Fifty-fifth Report of the Estimates Committee on action taken by Government on the recommendations contained in the Seventy-third Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Food Agriculture (Department of Agriculture)—(Central Arid Zone Research Institute, Jodhpur.

COMMITTEE ON PUBLIC
UNDERTAKINGS

Nineteenth and Twentieth Reports

SHRI MANUBHAI PATEL (Dabhoi) : I beg to present the following Reports of